#### RAJYA SABHA

#### Statement-ll

Doordarshan Commercial Service

Steps taken to recover outstandings

For recovery of outstandings and to ensure that outstandings are reduced to the minimum, the following steps have been taken:-

- (i) Outstandings are monitored on monthly basis and regular reminders are sent to the agencies for the clearance of the outstanding dues.
- (ii) No fresh programme is allotted to any defaulting agency/ producer.
- (iii) Agencies which have outstandings have been asked to follow a payment plan to wipe off the arrears in three months. In case the dues are not cleared, the normal credit period is suspended and agencies are allowed their programmes only on advance payment of telecast fee.
- (iv) Defaulting agencies are allowed to run their programmes only on advance payment of telecast fee.
- (v) To secure the DD's revenue and to cover the credit period the Bank Guarantee amounts for running serials on normal telecast fee is increased to four times the telecast fee. In the case of high value MG programmes, this is equivalent to fee for two episodes.
- (vi) To recover the outstanding against the defaulting agency, legal action has already been taken against the several agencies and contemplated against others.

# WRITTEN ANSWERS TO UNSTARRED QUESTIONS

## Facilities for marine product exports

2472. SHRI S.M. LAL JAN BASHA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether Government have taken any steps to help marine product exporters for use of air freight for their exports;
  - (b) whether there is any scheme to subsidise such exports;

- (c) whether Government have set up frozen storage facilities at critical places in the country to facilitate marine product exports;
  - (d) if so, the location of such cold storages;
- (e) whether Government propose to increase the number of such cold storages in the country; and  $\frac{1}{2}$ 
  - (f) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI RAJIV PRATAP RUDI): (a) and (b) The Marine Products Export Development Authority (MPEDA) has proposed a scheme namely, Air Freight Support Sch.eme for Export of Live Marine Products in their proposal for the new plan schemes for the 10th Plan. In addition to boost the exports of Ornamental Fish, a scheme namely, 'Developmental Assistance' is in force and a subsidy subject to a ceiling of Rupees three lakh per exporter per year is given.

- (c) The setting up of frozen storage is a mandatory requirement for the processing unit. Hence, there is no need for the Government or the MPEDA to set up frozen storages.
  - (d) to (f) Do not arise in view of (c) above.

### Decrease in import and export between India and Pakistan

- 2473. SHRI SANTOSH BAGRODIA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:
- (a) whether the strained relations between India and Pakistan resulted in decrease in import-export between the two countries;
  - (b) if so, the details thereof for the last three years, year-wise;
- (c) the platforms which Government have chosen to discuss and improve import-export between the two countries so that the economy does not suffer; and
- (d) by when trade between the two countries would be normalized?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI RAJIV PRATAP RUDI): (a) No, Sir.

(b) to (d) Do not arise.